SHRI M. P. BHARGAVA: May I know, Sir, whether any report has been received about the Air India crash also?

SHRIMATI JAHANARA JAIPAL SINGH: Sir, the Air India crash inquiry is being held, according to international practice, in the country where the accident took place, *i.e.* France. Owing to inclement weather, it has not been possible to recover anything of the aircraft and it is now likely that the next sitting of this Commission will be held towards the end of this year and the report will be available in 1967.

SHRI M. P. BHARGAVA: May I know, Sir, whether any departmental action is being taken against the pilot, or whether he will be prosecuted? What is proposed to be done after reviewing his explanation?

SHRIMATI JAHANARA JAIPAL SINGH: I presume that the hon. Member is referring to the pilot in the jlmphal case. Yes, Sir, it is under the consideration of the D.G.C.A.

## •(•[PRODUCTION OF VANASPATI IN COOPERA-सहकारी क्षेत्र में वनस्पति का उत्पादन

\*568 श्री रामकुमार भुवालका : क्या खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्री यह बताने की छना परेंगे कि :

- (क) क्या बनस्पति के उत्पादन के लिये सहकारी क्षेत्र के अन्तर्गत कारखाने स्थापित करने के लिये मूंगफली के उत्पादकों को लाइसेंस देने का कोई प्रस्ताव सरकार के विचाराधीन है:
- (ब) यदि हां, तो ऐसे कितने कारखाने के लिये लाइसेंस देने का विचार है; और
- (ग) ऐसी पार्टियों की संख्या क्या है जिन्होंने वे लाइसेंस प्राप्त करने के हेतु प्रार्थना पत्न दिवे हैं और उन पार्टियों की संख्या क्या है जिन्हें लाइसेंस विये जा चुके हैं?

## TIVE SECTOR

\*568. SHRI R. K. BHUWALKA: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT

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AND COOPERATION be pleased to state:

- (a) whether there is any proposal under Government's consideration to give licence to the producers of groundnut for establishing factories under the cooperative sector for the production of vanaspati;
- (b) if so, the number of such factories proposed to be licenced; and
- (c) the number of the parties who have applied for securing these licences and the number of parties who have been given licences?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) and (b) Yes, Sir. A proposal to sanction some vanaspati factories in the cooperative sector is under consideration.

(c) Two such applications have been received. These are under consideration.

‡[खाद्य, कृषि, सामुदायिक विकास और सहकार मंतालय में उपमंती (श्री अण्णा साहब शिन्दे): (क) और (ख) जी हो। सहकारी क्षेत्र में कुछ वनकाति फीक्ट्यों की मंजुरी देने

थी रामकुमार भुवालका : क्या मानतीय मंत्री जी बतलायेंगे कि यह चीज कब तक फाइ-नलाइज हो जायेगी ?

श्री रामकृमार घुवालका : वया माननीय मंत्री जी यह बतलाने की कृपा करेंगे कि इसके बारे में किस-किस प्रान्त से ऐप्लोकेशन्स आई हैं?

SHRI ANNASAHIB SHINDE: Sir, one is from U.P. and that is on behalf of the U.P. Cooperative Federation Ltd., Lucknow. And the other one is from Maharashtra, from Satara.

SHRI ANNASAHIB SHINDE: Sir, the point is that the capacity for installing new units for vanaspati is limited. Moreover, we have already the problem of expanding

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the uneconomic units which are already 1 in production. So our approach is likely to be the immediate requirements of the vanaspati very cautious in this, and by way of experiment and trial we may license some pilot projects in the co-operative sector, and after assessing their working results, perhaps we might come to certain definite conclusions, but our intention is that the establishments of co-operative vanaspati units should try to help the raising of production and peracre-yield of groundnut.

Oral Answers

SHRI N. SRI RAMA REDDY: Sir, the position with regard to the vanaspati industry in the country is said to be that the installed capacity is quite enough for the production that is now taking place within the country. If that is so, is it not going to be overlapping? Further licensing in the cooperative sector, or whatever sector it might be would only be overlapping an existing thing. Why we undertake such unproductive and unprofitable enterprises, I do not know. Probably the Minister might be in a position to explain.

SHRI ANNASAHIB SHINDE : I do not agree with the contention of the hon. Member. In fact, it is true that as far as the installed capacity is concerned, the production is not hundred per cent, on par with the installed capacity but, as it happens in the case of a number of other industries, due to various factors the available capacity cannot be utilised. Under Indian conditions, for instance, cotton seed oil can be utilised to a certain extent for production of vanaspati. At present very little quantity of cotton seed oil is being used for the manufacture of vanaspati and the proposal is that we may utilise cotton seed oil also for this purpose and-we shall have to see how it will help us to augment the production of vanaspati here. Though the production of vanaspati may be going up, the demand is also going up and therefore we have to take into consideration all these factors and take due precautions in time so that we keep pace with the growing demand.

SHRI K. K. SHAH: May I know whether the Government has taken any steps to see that the existing capacity is fully utilised even when the new projects come up for the manufacture of vanaspati, since vanaspati has been in short supply and so the prices have been rising 7

SHRI ANNASAHIB SHINDE: As far as industry are concerned, we are importing about 35,000 tonnes of soyabean, cotton seed oil from the USA and about 16,000 tonnes of sunflower oil from the USSR. These should partly meet the requirements of the vanaspati industry in the current year. The main difficulty arose as a result of the shortfall in the production of groundnut last year and in order to make up this shortfall we have undertaken the intensive production of groundnut now. We hope that as a result of the intensive production of groundnut it will be possible to meet the requirements.

SHRI A. P. CHATTERJEE: In view of the injurious effects of the use of vanaspati. may I know whether the Ministry is considering the question of banning the making of vanaspati altogether?

SHRI ANNASAHIB SHINDE: It is not under consideration, Sir.

SHRI K. K. SHAH: May I know whether the Government is aware of the fact that in some parts of India though sufficient quantities of groundnut are available even today, yet, and in spite of that fact, vanaspati is not being produced to the extent that is needed for this country?

SHRI ANNASAHIB SHINDE: Ai I have already explained and submitted to the House, there was a shortfall to the extent of some 25 to 30 per cent in the production of groundnut last year and this has caused us some trouble.

## PURCHASE OF FOODGRAINS

\*569. D1WAN CHAM AN LALL: Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state whether there is any proposal under Government's consideration for freezing credit facilities in regard to purchase of foodgrains 7

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI P. GOVINDA MENON): No, Sir.

DIWAN CHAMAN LALL. May I know, Sir, whether there is any proposal under the consideration of the Government of India